

<i>Sl. No.</i>	<i>Name of the Post/enterprise</i>	<i>Date of vacancy</i>
14.	Managing Director, Rehabilitation Industries Corporation Limited	16-10-1990
15.	Managing Director, Hindustan Newsprint Limited	19-4-1991
16.	Managing Director, Bilai Steel Plant	25-2-1991
17.	Chairman & Managing Director, India Tourism Development Corporation	15-9-1990
18.	Chairman & Managing Director, Indian Drugs & Pharmaceuticals Limited	26-3-1991
19.	Managing Director, Hindustan Fluorocarbons Limited	26-12-1990
20.	Managing Director, Rajasthan Drugs and Pharmaceuticals Limited	23-4-1991
21.	Chairman and Managing Director, Hindustan Insecticides Ltd.	1-3-1991
22.	Chairman & Managing Director, Hindustan Fertilizers Corporation	20-12-1988
23.	Managing Director, Bharat Wagon & Engineering Company Limited	24-5-1991
24.	Chairman & Managing Director, Modern Food Industries (I) Ltd.	21-6-1990
25.	Chairman & Managing Director, Bongaigaon Refinery and Petrochemicals Limited	11-5-1991
26.	Managing Director, Tannery & Footwear Corpn.	24-4-1991
27.	Managing Director, U.P. Drugs and Pharmaceuticals Limited	7-4-1988
28.	Chairman & Managing Director, Fertilizers and Chemicals Travancore Limited	4-6-1989
29.	Chairman & Managing Director, Hindustan Machine Tools Ltd.	1-6-1991

Shifting of the Office of the Salt Commissioner to Gujarat

1199. SHRI CHANDUBHAI DESHMUKH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Gujarat has requested the Union Government to shift the office of the Salt Commissioner to Gujarat; and

(b) if so, the decision taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) Yes, Sir.

(b) It has not been possible to agree to the request of the State Government of Gujarat due to various reasons, including administrative constraints.